

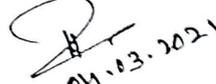
THE HIGH COURT OF ORISSA: CUTTACK

ORDER

Dated the 4th March, 2021

Pursuant to Order dtd. 29.01.2021 of the G.A. & P.G. Department, Govt. of Odisha, Bhubaneswar, it is hereby notified that the Hon'ble High Court and its Offices as well as the Sub-ordinate Courts / Tribunals and their Offices in the State of Odisha shall remain closed on all working Saturdays until further orders.

BY ORDER,


04.03.2021
REGISTRAR GENERAL

Memo No.2964..... (100) / Dtd.04/03/2021.....

Copy forwarded to:-

1. All Officers of the Court
2. The Addl. Registrar –cum-Principal Secretary to Hon'ble the Chief Justice
3. All Sr. Secretaries/ Secretaries to the Hon'ble Judges of the Court
4. All Superintendents of the Court
5. The Technical Director, NIC, OHC for uploading in the Orissa High Court website.
6. The Medical officer of the Court
for information and necessary action.


04.03.2021
SPECIAL OFFICER (SPL. CELL)

Memo No.2965..... (70) / Dtd.04/03/2021.....

Copy forwarded to the -

1. Secretary General, Supreme Court of India, New Delhi
2. Registrar General, All High Courts
3. Chief Secretary to Govt. of Odisha, Bhubaneswar
4. Advocate General, Odisha, Cuttack
5. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar
6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
8. Principal Secretary to Govt. of Odisha, Health & Family Welfare Department, Bhubaneswar
9. Director, Odisha Judicial Academy, Cuttack
10. Member-Secretary, Odisha State Legal Services Authority, Cuttack
11. District & Sessions Judges (All) of the State
12. Chairman, Interim Committee, Orissa High Court Bar Association, Cuttack
13. Commissioner of Police, Police Commissionerate, Bhubaneswar
14. Deputy Commissioner of Police, Cuttack
for information and necessary action.


04.03.2021
SPECIAL OFFICER (SPL. CELL)

Memo No. 2966.....(8) / Dtd. 04/03/2021

Copy forwarded to:-

1. The Presiding Officer, Industrial Tribunal, Bhubaneswar / Rourkela
2. The Presiding Officer, Coopertaive Tribunal, Bhubaneswar
3. The Presiding Officer, State Education Tribunal, Bhubaneswar
4. The Chairman, Sales Tax Tribunal, Cuttack
5. The Member, 2nd MACT, Cuttack / Sambalpur / Berhampur
for information and necessary action.


04.03.2021
SPECIAL OFFICER (SPL. CELL)